

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 366/GT/2020

Subject: Petition for seeking truing up of tariff for the 2014-19 Tariff Period in respect of NLCIL's Barsingsar Thermal Power Station (BTPS) (2X125 MW)

Petition No. 386/GT/2020

Subject: Petition for determination of tariff for the 2019-24 Tariff Period in respect of NLCIL's Barsingsar Thermal Power Station (BTPS) (2X125 MW)

Petitioner: NLC India Ltd.

Respondents: JVVNL and 2 others

Date of Hearing: **25.2.2022**

Coram: Shri I.S Jha, Member
Shri Arun Goyal, Member
Shri Pravas Kumar Singh, Member

Parties present: Ms. Anushree Bardhan, Advocate, NLCIL
Ms. Srishti Khindaria, Advocate, NLCIL
Shri Ravi Nair, Advocate, NLCIL
Shri Nambirajan K, NLCIL
Shri Srinivasan A, NLCIL
Shri A.K.Sahni, NLCIL
Shri M. Ravi Kumar, NLCIL
Ms. Swapna Seshadri, Advocate, RUVNL
Shri Ashwin Ramanathan, Advocate, RUVNL

Record of Proceedings

Case was called out for virtual hearing.

2. Due to certain technical issues, the learned counsel for the Petitioner sought adjournment of the hearing. The Commission accepted the request and adjourned the hearing.

3. The Petition shall be listed for hearing in due course for which a separate notice will be issued.

By order of the Commission

Sd/-
(B. Sreekumar)
Joint Chief (Law)

